

COURT – I

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

**Appeal No.33 of 2012
& IA No.59 of 2012**

Dated : 17th April, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Godawari Power & Ispat Ltd. ... Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Ors.Respondent(s)**

Counsel for the Appellant(s): Mr. Raunak Jain

Counsel for the Respondent(s): Mr. M.G. Ramachandran &
Ms. Swapna Seshdari for R-1

ORDER

The learned counsel for the Appellant submits that all the Respondents have been served and to this effect affidavit of service is being filed today in the Registry.

Ms. Swapna Seshdari undertakes to file vakalatnama on behalf of Respondent No.1-Commission and she seeks sometime to file reply. She is directed to file reply after serving copy on the other side.

Post the matter on **16.05.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Vs/ak